

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.2081/92 Date of decision: 4.5.93

Shri Mangat Ram & anr. Petitioners
versus
Union of India & anr. Respondents
Coram:

The Hon'ble Mr. Justice S.K.Dhaon, Vice-Chairman(J)

The Hon'ble Mr. S.R. Adige, Member (A)

For the Petitioners ... Sh. Sanjiv Madan, Counsel.

For the Respondents . . . Mrs. Sunita Rao, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice S.K.Dhaon, Vice-Chairman)

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being included in the live casual register, it shall give reasons in support thereof.

With these observations, this OA is decided finally with no order as to costs.

Anfolge
(S.R.Adig)
Member(A)

Say
(S.K.Dhaon)
Vice-Chairman